

[9 May, 2007]

RAJYA SABHA

### **Apparel parks for Gujarat**

3805. SHRI KESHUBHAI S. PATEL: Will the Minister of TEXTILES be pleased to state:

(a) the number of apparel parks sanctioned since introduction of the Scheme for Integrated Textile Park;

(b) the amount sanctioned by Government under this Scheme, particularly to the Government of Gujarat; and

(c) the number of Apparel Parks sanctioned in Gujarat so far, and the location thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVA): (a) Under the Scheme for Integrated Textile Park (SITP), thirty (30) Textile Park projects have been approved.

(b) Under the SITP, Industry Associations/Groups of Entrepreneurs are the main promoters of Textile Park. The estimated project cost (common infrastructure and facilities) of the sanctioned 30 projects is Rs. 2902.88 Crore, of which the Government of India will provide assistance of Rs. 1057.16 Crore. The estimated project cost (common infrastructure and facilities) of the 7 projects in Gujarat is Rs. 820.12 Crore, of which Government of India assistance would be Rs. 280 Crore.

(c) Of the 7 projects sanctioned in Gujarat, 3 projects are located in Surat and one each in Ahmedabad, Kheda, Kutch and Sanand.

### **Extension of time for Apparel Park for Export Scheme**

3806. SHRI KESHUBHAI S. PATEL: Will the Minister of TEXTILES be pleased to state:

(a) whether Government have received any request from the Gujarat Government to extend the time limit for the projects sanctioned under Apparel Park for Exports Scheme (APES) and Textile Cluster Integrated Development Scheme (TCIDS) to be completed on 31st March, 2007;

(b) whether Gujarat has also requested to increase the target determined for 25 textile parks under the Scheme for Integrated Textile Park (SITP); and